NATIONAL COMPANY LAW TRIBUNAL
JAIPUR BENCH
(through web-based video conferencing platform)

Item No. 115
CP No. (IB)- 34/9/JPR/2020
Under Section 9 of IBC, 2016

In the matter of:

Sunshow Speciality Chemical Company Ltd. **... Operational Creditor**

Versus

Prayag Polytech Pvt. Ltd. **... Corporate Debtor**

Coram: HON'BLE MR. DEEP CHANDRA JOSHI, JUDICIAL MEMBER
HON'BLE MR. RAJEEV MEHROTRA, TECHNICAL MEMBER

Present Through Video Conferencing: -

For the Operational Creditor	:	Sagar Kumbhar, Adv. Varun Kumbhar, Adv.
For the Corporate Debtor	:	Virendra Ganda, Sr. Adv. Vipul Ganda, Adv. Amodini Raina, Adv. Ayandeb Mitra, Adv.

ORDER

List the matter on 14.05.2024.

Sd/-
(Rajeev Mehrotra)
Technical Member

Sd/-
(Deep Chandra Joshi)
Judicial Member

April 29, 2024

GJ